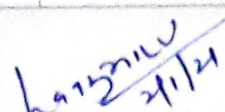


SCHEDULE

FORMAT FOR STATISTICAL DATA FOR THE MONTH DECEMBER 2020

(SEE RULE 3)

	NAME OF COURT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1395	71	11	1455	00


 न्यायाधीश
 वाणिज्यिक न्यायालय अजमेर

MONTH DECEMBER 2020

FORM 2

LIST OF CASES IN WHICH E-PAYMENTS OF COURT FEES WAS MADE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
NIL							

Le 15/12/20
न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

MONTH DECEMBER 2020

FORM 3

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

Leah
न्यायाधीश
दण्डिजिक न्यायालय अजमेर

MONTH DECEMBER 2020

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH

FORM-4

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUN (NO. OF CASES RANDOMLY ALLOCATED
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

Leetman
21/21
न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

MONTH DECEMBER 2020

FORM 5

LIST OF CASES IN WHICH CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

Handwritten signature
21/12

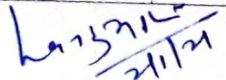
न्यायाधीश

वाणिज्यिक न्यायालय अजमेर

COMMERCIAL COURT AJMER
MONTH DECEMBER 2020
FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF DECEMBER 2020

S N O.	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED/ SETTLED)	DATE OF EXECUTIO N OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	AJMER	-	-	-	-	-	-	-	-	-	-	-


 न्यायाधीश
 वाणिज्यिक न्यायालय अजमेर

FORM -7

SUMMARY OF COMMERCIAL CASES DURING THE MONTH DECEMBER 2020

DECEMBER- 2020						
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1395	71	11	1455

6.15.21
न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

SEE RULE 10(2)

LIST OF CASES RECEIVED FOR PRE-INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH

DECEMBER- 2020

S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

h 15/12/21
न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

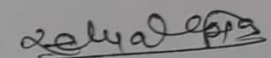
Statical Data Format

SCHEDULE

Format for statistical data for the Month of December, 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	1940	311	2251	56	N/A



न्यायाधीश

वाणिज्यिक न्यायालय, क्रम-1

जयपुर

Randomly Allocated case

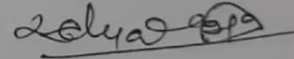
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-4

List of total no. of cases randomly allocated during the month

S. NO.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II				-----Nil-----	


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर
L

Case management hearing

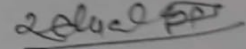
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II			-----Nil-----			


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Contested case list

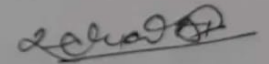
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-6

Contested Commercial Cases disposed during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1		Jaipur Metro-II	CMNC 373/2020	Mahima Real Estate Pvt. Ltd. V/s Rajan Sanghi & others	Sh. Ashutosh Bhatia Sh. Dilip Shivpura & Sh. Abhishek Shivpuri	22-10-2020	Nil	11-12-2020	51	Contested	Nil	Nil	Application u/s 34 of Arb. Act
2		Jaipur Metro-II	CMNC 377/2020	Mahima Real Estate Pvt. Ltd. V/s Ajay Sanghi & other	Sh. Ashutosh Bhatia Sh. Devidutt Sharma	28-10-2020	Nil	11-12-2020	44	Contested	Nil	Nil	Application u/s 34 of Arb. Act
3	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	CMNC 417/2020	M/s Shaheed Rajendra Kumar Filling Station V/s Smt. Sarita and other	Sh. Lokesh Agrawal Sh. Sandeep Singh Shekhawat Sh. Sandeep Pathak	25-11-2020	Nil	15-12-2020	20	Contested	Nil	Nil	Application u/s 9 of Arb. Act
4		Jaipur Metro-II	CMNC 414/2020	Ashok Arora V/s Satnam Motocorp Pvt. Ltd.	Sh. Sushil Daga Sh. Suresh Sahni & Sh. Hemraj Jangid	19-11-2020	Nil	16-12-2020	27	Contested	Nil	Nil	Stay Application u/s 9 of Arb. Act
5		Jaipur Metro-II	CMC 60/2020	Buena Vista Resorts Pvt. Ltd. V/s Jaideep Singh Bika	Sh. Pratap Singh Arya Sh. Vijay Singh Shekhawat	29-06-2020	Nil	18-12-2020	172	Contested	Nil	Nil	Application u/s 148 of CPC



न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Summary of commercial cases

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	1940	311	56	2195

[Signature]

न्यायाधीश

वाणिज्यिक न्यायालय, क्रम-1
जयपुर

pre institution mediation

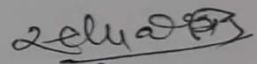
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1			-----Nil-----			


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Electronic process list


Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	CMNC 494/2020	Pinkcity Retail Ventures LLP V/s Bhupendra Kumar Jain	Sh. Archit Bohra	19-12-2020	Nil


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

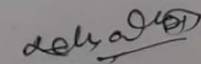
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	377/2020	Royal Comfort Hotel Pvt. Ltd. V/s M/s Hotel Aprajita	Sh. Prashant Choudhary	05-12-2020	27-11-2020
2		Jaipur	378/2020	Buena Vista Resorts Pvt. Ltd. V/s Harish Sharma	Sh. Pratap Singh Arya	07-12-2020	02-12-2020
3		Jaipur	2031/2020	KMBL V/s Gopal Krishna Bihani	Sh. Divesh Sharma	08-12-2020	05-12-2020
4		Jaipur	2032/2020	KMBL V/s Dharamveer Gurbani	Sh. Divesh Sharma	08-12-2020	05-12-2020
5		Jaipur	2033/2020	KMBL V/s Ram Kishan Sharma	Sh. Divesh Sharma	08-12-2020	05-12-2020
6		Jaipur	2034/2020	KMBL V/s Shri Balaji Kripa Education Pvt. Ltd.	Sh. Divesh Sharma	08-12-2020	05-12-2020
7		Jaipur	2035/2020	KMBL V/s HTC Electronics	Sh. Divesh Sharma	08-12-2020	05-12-2020
8		Jaipur	379/2020	Rohit Koolwal V/s M/s Mascot Projects Pvt. Ltd.	Sh. Clevans Cletus	08-12-2020	07-12-2020
9		Jaipur	380/2020	Rakesh Joshi V/s Amit Publications	Sh. G.D. Bansal	09-12-2020	07-12-2020
10		Jaipur	2055/2020	Laxmi India Finleasecap P. Ltd. V/s Neema Devi	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
11		Jaipur	2056/2020	Laxmi India Finleasecap P. Ltd. V/s Phoolchand Meena	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
12		Jaipur	2057/2020	Laxmi India Finleasecap P. Ltd. V/s Ramesh Sharma	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
13		Jaipur	2058/2020	Laxmi India Finleasecap P. Ltd. V/s Uma Soni	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
14		Jaipur	2059/2020	Laxmi India Finleasecap P. Ltd. V/s Yogendra Jha	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
15		Jaipur	2060/2020	Laxmi India Finleasecap P. Ltd. V/s Mohani Devi	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
16		Jaipur	1151/2020	Dr. V.N. Pradhan V/s Singhania University	Dr. P.C. Jain	24-08-2020	10-12-2020
17		Jaipur	383/2020	UCO Bank V/s Rafiq Sarajudin	Sh. C.P. Sharma	14-12-2020	11-12-2020


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-1
 जयपुर

18	Jaipur	384/2020	Sunrise Naturopathy and Health Resort Pvt. Ltd. and others V/s Indiabulls Consumer Finance Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
19	Jaipur	385/2020	Alwar Institute of Advance Industrial Training and Testing Pvt. Ltd. V/s Indiabulls Commercial Credit Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
20	Jaipur	386/2020	Dr. Vishnu Kumar Agarwal V/s Indiabulls Housing Finance Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
21	Jaipur	387/2020	Smt. Manju Agarwal V/s Indiabulls Commercial Credit Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
22	Jaipur	388/2020	M/s J.D. Industries India Ltd. V/s M/s MICA Industries Ltd.	Sh. Rohit Choudhary	15-12-2020	14-12-2020
23	Jaipur	2107/2020	KMBL V/s Farhat Khan	Sh. Divesh Sharma	18-12-2020	16-12-2020
24	Jaipur	2108/2020	KMBL V/s Prem	Sh. Divesh Sharma	18-12-2020	16-12-2020
25	Jaipur	2109/2020	KMBL V/s Mahi Trading Company	Sh. Divesh Sharma	18-12-2020	16-12-2020
26	Jaipur	2110/2020	KMBL V/s Lalit Ramchandani	Sh. Divesh Sharma	18-12-2020	16-12-2020
27	Jaipur	2111/2020	KMBL V/s Govind Ratan Daga	Sh. Divesh Sharma	18-12-2020	14-02-2020
28	Jaipur	2112/2020	KMBL V/s Raju Sharma	Sh. Divesh Sharma	18-12-2020	16-12-2020
29	Jaipur	2113/2020	KMBL V/s Sushila Modi	Sh. Divesh Sharma	18-12-2020	16-12-2020
30	Jaipur	2114/2020	KMBL V/s Har Govind Dixit	Sh. Divesh Sharma	18-12-2020	05-12-2020
31	Jaipur	2115/2020	KMBL V/s Mahdeep Jain	Sh. Divesh Sharma	18-12-2020	05-12-2020
32	Jaipur	391/2020	Union Bank of India V/s M/s Meenakshi Namkeen Udyog	Sh. Balram Vashisth	21-12-2020	19-12-2020
33	Jaipur	392/2020	Union Bank of India V/s M/s Gourav Food & Water Suppliers	Sh. Balram Vashisth	21-12-2020	19-12-2020
34	Jaipur	393/2020	Union Bank of India V/s Mohd. Ansar Khan	Sh. Balram Vashisth	21-12-2020	19-12-2020

(Signature)

न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Sheet1

Form 6 (ii) : Mediation Date on Quarterly Basis for 4th Quarter 2020 From 01.10.2020 to 31.12.2020
[See rule 10 (2)]

SN	Name of Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1) (vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1															

-----Nil-----

Lelya D Singh

न्यायाधीश

वाणिज्यिक न्यायालय, क्रम-1
जयपुर

✓

03
02/01/2021

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month December, 2020

Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	785	3	766	22	N/A

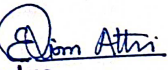

Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur	Nil						

Note:- Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

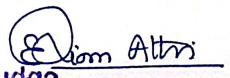
Month December, 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

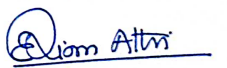
Note:- Humbly Submitted that Form 2 may not be called from this court as Commercial Court No.1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month December, 2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Note:- Most Humbly submitted that this Statement may not be called from this court as in the transfer/assigned matters parties come present with the matters as they have already been served after institution in Commercial Court No 1. In any interlocutory application(s) as well the otherside remain present physically in the court.


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month December, 2020

Form 4 List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil



Judge
 Commercial Court No. 2
 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month December, 2020

Form 5

List of cases in which Case Management Hearing was held during the month

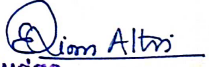
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil


Judge Am Arora
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month December, 2020

Form 6
Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

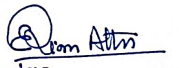
Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	785	3	22	766


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Nil					



Judge
Commercial Court No. 2
Jaipur

Statistical Data Format

SCHEDULE

Format for statistical data for the Month of December, 2020

(See Rule 3)

Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(2)	(3)	(4)	(5)	(6)	(7)
Commercial Court no 3, Jaipur Metro-II	648	4	631	21	N/A

[Signature]
Judge
Commercial Court No. 3
Jaipur

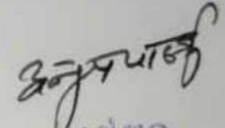
Commercial Court No 3, Jaipur Metro-II

Month December-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 3
Jaipur

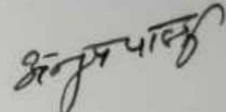
Commercial Court No 3, Jaipur Metro-II

Month December 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 3
Jaipur

Randomly Allocated case

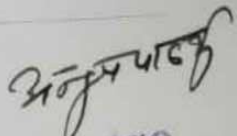
Commercial Court No 3, Jaipur Metro-II

Month December-2020

Form-4

List of total no. of cases randomly allocated during the month

N (1)	Court (2)	District (3)	Court Name (4)	Court No. (5)	Case type (6)	Case Count (No. of cases randomly allocated) (7)
	Commercial Court no3, Jaipur Metro- II					-----Nil-----


Judge
Commercial Court No. 3
Jaipur

Case management hearing

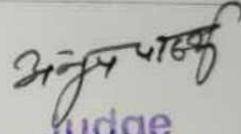
Commercial Court No 3, Jaipur Metro-II

Month December-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II			-----Nil-----			


Judge
Commercial Court No. 3
Jaipur

Contested case list

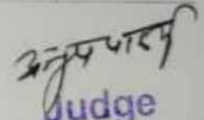
Commercial Court No 3, Jaipur Metro-II

Month December-2020

Form-6

Contested Commercial Cases disposed during the month of December, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 3
Jaipur

Summary of commercial cases

Commercial Court No 3, Jaipur Metro-II

Month December-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro-II	648	4	21	631

[Signature]
Judge
 Commercial Court No. 3
 Jaipur

Commercial Court No 3, Jaipur Metro-II

Month December-2020

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1			-----Nil-----			

Signature
 Judge
 Commercial Court No. 3
 Jaipur

Sheet1

Form 6 (ii) : Mediation Date on Quarterly Basis for 4th Quarter 2020 From 1.9.2020 to 31.12.2020

[See rule 10 (2)]

No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1) (vii)
	Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
					-----Nil-----								


Judge
 Commercial Court No. 3
 Jaipur

Court Name – Commercial Court no. 4, Jaipur						
Month – December, 2020						
Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4, Jaipur	823	0	800	23	-

Court Name- Commercial Court No. 4, Jaipur									
Month- December, 2020									
Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----						

Court Name- Commercial Court no. 4, Jaipur							
Month- December, 2020							
Form 2							
List of cases in which e-Payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

Court Name- Commercial Court no. 4, Jaipur							
Month- December, 2020							
Form 3List of cases in which Electronic Service of Process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

Court Name- Commercial Court no. 4, Jaipur						
Month- December, 2020						
Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----			

Court Name- Commercial Court no. 4, Jaipur							
Month- December, 2020							
Form 5							
List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

Court Name- Commercial Court no. 4, Jaipur													
Month – December, 2020													
Form 6													
Contested commercial cases disposed during the month													
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	Commercial Court no. 4, jaipur	Jaipur	-	-	-	-	-	-	-	-	-	-	-

Court Name- Commercial Court no. 4, Jaipur						
Month – December, 2020						
Form 7						
Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	823	0	23	800

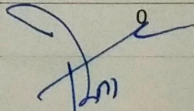
Court Name- Commercial Court no. 4, Jaipur						
Month – December, 2020						
List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of case settled During the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	-	-	-	-	-	-

Court Name- Commercial Court no. 4, Jaipur															
Month – December, 2020															
S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
-1	-2	-3	-4	-5	-6	-7	-8					-9	-10	-11	-12
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

COMMERCIAL COURT JODHPUR METRO, JODHPUR
Month – DECEMBER 2020

Format for Statistical data
 [See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	4	7
1	COMMERCIAL COURT	2090	218	2246	62	9


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month DECEMBER 2020

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	Commercial Court	Jodhpur							
					NIL				

न्यायाधीश
अधिष्ठाता न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH DECEMBER 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court 2	District 3	Case No. 4	Petitioner Name Vs Respondent Name 5	Advocate 6	Date of Registration 7	Date of e- payment of Court Fees 8
1	Commercial court	Jodhpur			-----NIL-----		

न्यायाधीश
ग्रामिणिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH DECEMBER2020

FORM 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			-----NIL-----		

न्यायाधीश
महोदय न्यायालय
जोधपुर

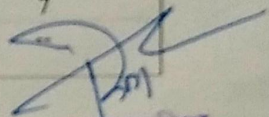
COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH -DECEMBER2020

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1 1	2 Commercial Court	3 Jodhpur	4 Commercial court Jodhpur	5 --	6 --	7


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH – DECEMBER 2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur	--	--	--	--	--

न्यायाधीश
व्यापारिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH DECEMBER2020

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial court	Jodhpur	--	--	--	--	--	--	--	--	--	--	--

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPRU

Month DECEMBER2020

Form 7

Summary of Commercial Cases during the month

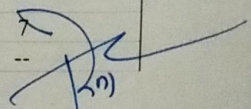
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	2090	218	62	2246

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR
MONTH DECEMBER 2020

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1	--	--	--	--	--	--


न्यायाधीश
व्यावसायिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

FOURTH QUARTER 01-10-2021 TO 31-12-2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application n disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1	2	3	4	5	6	7	8					9	10	11	12
1		--	--	--	--	--	--	--	--	--	--	--	--	--	--

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

Court Name COMMERCIAL COURT KOTA

Month DECEMBER/2020

Format for Statistical data
[See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	992	10	984	18	N/A


Court Name COMMERCIAL COURT KOTA

P

Form 1

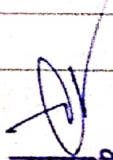
List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL


 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (रज.)

Court Name COMMERCIAL COURT KOTA
Month DECEMBER/2020

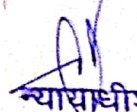
Form 2 List of cases in which e-Payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL


 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month DECEMBER 2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL
2							


 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month DECEMBER/2020

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL
2						

न्यायाधीश
 वाणिज्यिक न्यायाधीश
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month DECEMBER /2020

Form 5


List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL

Court Name COMMERCIAL COURT KOTA
Month DECEMBER/2020

Form 6

Sr. No.	Court	District	Case No.	Contested commercial cases disposed during the month					Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section	
				Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision					Days for disposal
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	COMMERCIAL COURT KOTA	kOTA	'07/18	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL


 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month DECEMBER 2020

Form 7

Summary of Commercial Cases during the month


Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	992	10	18	984

Court Name COMMERCIAL COURT KOTA
Month DECEMBER/2020

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL

Court Name COMMERCIAL COURT KOTA
2ND QTR 1-10-20 TO 31-12-2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
-1	-2 COMMERCIAL COURT KOTA	-3 NIL	-4 NIL	-5 NIL	-6 NIL	-7 NIL	-8 NIL	-9 NIL	-10 NIL	-11 NIL	-12 NIL	-13 NIL	-14 NIL	-15 NIL	-16 NIL


 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)


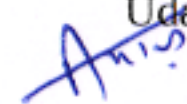
COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

Format for statistical data for the Month of Dec. 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	888	34	883	39	Approximately 580 Days


Judge
Commercial Court,
Udaipur



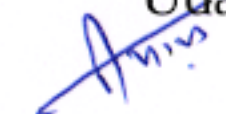
Commercial Court, Udaipur

Month Dec.-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Udaipur	CIS No. 72/2020 Civil Suit	CANARA BANK (SYNDICATE BANK) Vs M/S YAMEE TASTY FAST FOOD RESTAURANT	Shri Yashwant Arora	19.12.2020	14.12.2020


 Judge
 Commercial Court,
 Udaipur



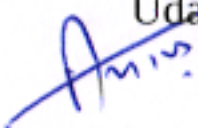
Commercial Court, Udaipur

Month Dec. 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Case No.-20/2020 CM38	Suresh Suthar Vs M/s Daimler Financial Services	Suresh Puri Goswami	01.12.2020 (Mail Date 03-12-2020)	-


 Judge
 Commercial Court,
 Udaipur


Randomly Allocated case


Commercial Court, Udaipur

Month Dec.-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	-	-


Judge
Commercial Court
Udaipur

Commercial Court, Udaipur

Month Dec.-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	180/2018 CO, CIS No.183/2018 Civil Suit	M/s Sai Sales Vs M/s Elite Oras	Shree Brajesh Prakash Dangi Vs Shree Suresh Paliwal	08.02.2016	05.12.2020
2	Commercial Court, Udaipur	Udaipur	159/2018 CO, CIS No.163/2018 Civil Suit	The Oriental Insurance Vs M/s Globe International	Shree Shyam Sunder Sharma Vs Ashish Dowdiya	18.03.2016	14.12.2020
3	Commercial Court, Udaipur	Udaipur	61/2019 CO, CIS No. 61/2019 Civil Suit	Harish Gaurav Vs State of Raj.	Shree Tarun Shreemal Vs Kapil Todavat	29.07.2019	16.12.2020
4	Commercial Court, Udaipur	Udaipur	71/2019 CO, CIS No. 71/2019 Civil Suit	RSWM Vs M/s Lamba	Shree Shanti lal Pamecha Vs Shahnawaj Khan	17.09.2019	17.12.2020
5	Commercial Court, Udaipur	Udaipur	158/2018 CO, CIS NO. 162/2018 CIVIL SUIT	The Oriental Insurance Vs M/s Globe International	Shree Shyam Sunder Sharma Vs Ashish Dowdiya	29.05.2014	18.12.2020
6	Commercial Court, Udaipur	Udaipur	116/2018 CO, CIS No. 126/2018 Civil Suit	Harish Gaurav Vs State of Raj.	Shree Tarun Shreemal Vs Pawan Singhal	21.04.2016	18.12.2020

Judge
Commercial Court,
Udaipur

Contested case list


Commercial Court Udaipur

Month Dec.-2020

Form-6

Contested Commercial Cases disposed during the month of Dec 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court	Udaipur	12/2020 CM38	M/s Barman Associates Vs My Prifard Transformation	Shree Rajiv Pamecha Vs Shree Janardhan Singh	09.09.2020	No	10.12.2020	92 Days	Contested	-	-	Arbitration & Conciliation. Act Sec. 9


Judge
Commercial Court
Udaipur

Summary of commercial cases

Commercial Court Udaipur

Month Dec.-2020

Form-7

Summary of Commercial Cases during the month						
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	888	34	39	883


 Judge
 Commercial Court,
 Udaipur


Commercial Court Udaipur

Month Dec.-2020

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	11	09	10	10	10

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।


Judge
Commercial Court
Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

Form 6 (ii) : Mediation Date on Quarterly Basis for IVth Quarter 2020 From 1.10.2020 to 31.12.2020

[See rule 10 (2)]

SN	Name of Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1) (vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1	DLSA, UDAIPUR	24	2	22	9	15	14	10	NIL	NIL	NIL	54	NIL	NIL	NIL


 Judge
 Commercial Court,
 Udaipur (Raj.)
